## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 24/ND/2011 RT CP No.210/Chd/Hry/2017

Sat Narain Gupta and Anr ...Petitioners

Vs.

D.R.Foods Ltd. & Ors. ...Respondents

Present: Mr.Sat Narain Gupta, petitioner in person.

Mr.Ravi Gupta, respondent No.4 in person

Mr.Jai Prakash Gupta, Director for respondent Nos.1 to 3.

The Hon'ble Member (Judicial) is on leave, hence the

matter is adjourned to 30.10.2017.

Sd/-Court Officer

September, 14, 2017